

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 2065/2002

This the 20th day of August, 2002

SH. KULDIP SINGH, MEMBER (J)

1. Jai Kishan  
S/o Ballu Ram,  
R/o Chatia Aulia,  
P.O. Panchi Jattan,  
Tehsil and Distt. Sonepat (Haryana).

2. Ram Lal S/o Sham lal,  
R/o IA-119, Pappan Kalan,  
Sector-7, Palam, Delhi-110054.  
(Working as a Casual Workers  
in the office of Dy. CDA(PD) Metcalf House  
Delhi-54.) ..Applicants  
(By Advocate: Sh. V.P.S.Tyagi)

Versus

1. Union of India (Through Secretary),  
Ministry of Defence,  
South Block, New Delhi.

2. The Controller General of Defence Accounts,  
West Block V, R.K.Puram, New Delhi.

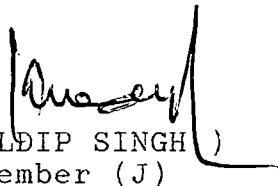
3. The Controller of Defence Accounts (R&D),  
L.Block, New Delhi.

4. Dy. Controller of Defence Accounts,  
(Dy. CDA) (R&D) Metcalf House,  
Delhi-110054. ..Respondents  
(By Advocate: Mrs. Promila Safaya)

O R D E R (ORAL)

Counsel for respondents submits that at present they do not require continuation of casual workers, i.e., the applicants. Counsel for respondents had also made a statement that whenever department shall engage casual labour applicants will be given preference to freshers and outsiders.

2. In view of the above, OA stands disposed of.

  
( KULDIP SINGH )  
Member (J)

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